

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: :MUMBAI
CAMP AT AURANGABAD
STAMP NO. 02/2001

OA 577/2001

FRIDAY, THE TENTH DAY OF AUGUST, 2001

SHRI JUSTICE BIRENDRA DIKSHIT.
SHRI M.P. SINGH.

VICE CHAIRMAN
MEMBER (A)

Shelke Ramesh Santaram,
Age: 28 years, Occn: Branch,
Post Master, Post Office Taroda,
Tq. and District Parbhani.
(By Advocate Shri K.S.Waghmare)

... Applicant

v.

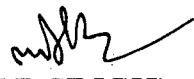
1. Union of India,
The Secretary,
Ministry of Communication,
New Delhi.
2. The Superintendent of Post Offices,
Nanded Division,
Shivaji Nagar,
Nanded - 431 602.
3. Post Master General,
Aurangabad Region,
Cantonment Aurangabad.

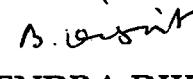
... Respondents.

: ORDER (ORAL) :

Shri M.P.Singh, Member (A).

Learned Counsel for the applicant seeks permission to
withdraw the OA. Permitted. OA ^{is} _^ dismissed as withdrawn.


(M.P.SINGH)
MEMBER(A)


(BIRENDRA DIKSHIT)
VICE-CHAIRMAN

Gaja.